



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
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F. No. 116-19/2014-NSL-II

Dated: 21st July 2014

To,

The Secretary
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi-110 001

Subject: TRAI's response to DoT's reference on Full Mobile Number Portability

Reference: DoT's letter no. 800-22/2013-VAS dated 02.07.2014

On the TRAI recommendations on Full Mobile Number Portability dated 25th September, 2013, the DoT vide above referred letter has sought the re-considered opinion of the Authority for additional entry fee, Performance Bank Guarantee (PBG) and Financial Bank Guarantee (FBG) to be charged from the existing Mobile Number Portability licensees for enhancement of scope of their license.

2. It is pertinent to mention that on these issues the Authority did not give any opinion earlier in its recommendations dated 25th September, 2013. Therefore, it may not be correct to use the expression 'reconsidered opinion' by DoT in its letter dated 2nd July 2014.
3. Nevertheless, after receiving the above reference/ letter from the DoT, the Authority has deliberated on the issues raised by the DoT and has finalized its response which is enclosed herewith.
4. In keeping with practice, a copy of this letter, along with the said response, is being placed on the website of TRAI www.trai.gov.in.

This letter issues with the approval of the Authority.


(Sudhir Gupta)
Secretary, TRAI

Encl: As above